

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India

(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
THIRU AROORAN SUGARS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	THIRU AROORAN SUGARS LIMITED
2.	Date of incorporation of corporate debtor	12/07/1954
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L15421TN1954PLC002915
5.	Address of the registered office and principal office (if any) of corporate debtor	Eldorado Building, V Floor, 112 Uttamar Gandhi Salai, Nungambakkam, Chennai - 600 034
6.	Date of closure of Insolvency Resolution Process	09/12/2020
7.	Liquidation commencement date of corporate debtor	08/04/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Ramakrishnan Sadasivan IBBI/IPA-001/IP-P00108/2017-18/10215
9.	Address and e-mail of the liquidator, as registered with the Board	New no.28, Old No.22 Menod Street, Pursawalkam, Chennai - 600 007 sadasivanr@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	New no.28, Old No.22 Menod Street, Pursawalkam, Chennai - 600 007 thiruarooransugarsltd@gmail.com
11.	Last date for submission of claims	8 th May, 2021

Notice is hereby given that the National Company Law Tribunal Chennai - Division Bench II has ordered the commencement of liquidation of the **Corporate Debtor - Thiru Arooran Sugars Limited** on **08.04.2021** under section 33 of the Code.

R. Sadasivan



The stakeholders of **Thiru Arooran Sugars Limited** are hereby called upon to submit their claims with proof on or before *8th May, 2021*, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

R. Sadasivan

Name and Signature of Liquidator
Ramakrishnan Sadasivan

Reg. No - IBBI/IPA-001/IP-P00108/2017-18/10215

Date: 10.04.2021

Place: Chennai

